

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

(IB)-73(PB)/2017

CA/2648/2019, CA/50/2020, CA/884/2020, IA/3645/2020, IA/747/2021,
IA/4567/2021, Appeal (IBC)/76/2022

IN THE MATTER OF:

M/s. Anant Overseas Pvt. Ltd.

.....Applicant

Vs.

M/s. Global Houseware Ltd.

.....Respondent

SECTION

U/s 9 of (IBC) in Liq.

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	: Mr. Kaushik Dey in Appeal (IBC)/76/2022
For the Respondent	: Mr. Rajiv Tiwari, Adv. for R 7 in CA/2648/2019 Mr. Nishi Chaudhary, Proxy Counsel for PNB in IA/3645/2020 Mohd Moonis Abbasi, Adv. in CA/50/2020
For the Assignee	: Ms. Shivani Gera, Adv. in CA/2648/2019, CA/50/2020, CA/884/2020, IA/3645/2020, IA/747/2021 & IA/4567/2021
For the Liquidator	: Mr. Vijender Sharma, Liquidator with Mr. Iswar Mohapatra, Mr. Markandey Kr. Singh, Advs.

ORDER

Due to paucity of time, the matter is listed on **09.09.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**